

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3513  
ANSWERED ON:25.08.2006  
UNAUTHORISED COLONIES IN DELHI  
Agarwal Shri Dhirendra;Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the number of unauthorised colonies in Delhi;
- (b) the existing rehabilitation rules in Delhi;
- (c) whether the Delhi Development Authority does not implement the rehabilitation rules properly due to lack of qualified persons in the Land Management Branch of DDA; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT ( SHRI AJAY MAKEN )

- (a): Govt. of NCT of Delhi has reported that it had invited applications in October, 2004 to 31st January, 2005 from the Residents Welfare Associations/Societies of unauthorized colonies existing as on 31.3.2002; and 1432 applications were received and being processed.
- (b): The Central Government has not framed any rules to rehabilitate people in the unauthorized colonies in Delhi. However, the policy guidelines for regularization of unauthorized colonies were issued by Government in 2001 and 2004. Govt. of NCT of Delhi has sought revision in these guidelines.
- (c)&(d): Do not arise in view of (b) above.